

Contested Commercial Cases disposed during the month of January, 2023

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/31/2021	2021	Access Developer Private Limited Vs Amit Kumar Agarwal	Hiran Chatterjee	23-12-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	07-01-2023	380	Contested	Na	Na	Arbitration and Conciliation Act, 9
2	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/40/2022	2022	Parag Vinimay Private Limited Vs Amit Kumar Agarwal	Hiran Chatterjee	01-07-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	07-01-2023	190	Contested	Na	Na	Arbitration and Conciliation Act, 9
3	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/45/2022	2022	ALLIANCE COFFEE LIMITED Vs EURO COMMODITIES LIMITED	Debnath Bhattacharyya	15-07-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	10-01-2023	179	Contested (Transfer)	Na	Na	Arbitration and Conciliation Act, 34,48
4	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/27/2022	2022	M/s Odisha Slurry Pipeline Infrastructure Ltd. Vs IDBI Bank Ltd.	Surojit Sen Gupta	04-07-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	19-01-2023	199	Contested	Na	Na	Code of Civil Procedure, 151
5	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/22/2021	2021	Gora Lall Seal Vs Fine Infra Projects Pvt. Ltd.	Dipak Kr. Balmiki	18-09-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	21-01-2023	490	Contested	Na	Na	Code of Civil Procedure, 151
6	Commercial Court at Asansol	Commercial Court at Asansol	Money Suit/4/2022	2023	Prasanta Sahana Vs The Chief Executive Officer	Kunal Kumar Ghosh V/S Sisir Kumar Mukherjee(Ld. G.P, at Asansol)	09-02-2022	No	20-01-2023	345 days	Contested	NO	No	Code of Civil Procedure, section- 9

7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Title Suit/17/2022	2022	Shyam Steel Industries Limited and other Vs Rana Pratap Yadav and other	Kironjit B. Majumder	20-08-2022	No	02-01-2023	135 Days	Contested	Nil	Nil	Sec 34
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case/53/2022	2022	THE STATE OF WEST BENGAL Vs VIDA ENGINEERING COMPANY	SK AFROJUL HAQUE	05-07-2022	No	06-01-2023	185 Day	Contested	Nil	Nil	U/o IX rule 9 & Sec 5
9	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc (Arb) Case/73/2022	2022	CIVCON CONSTRUCTION S PRIVATE LIMITED Vs HINDUSTAN AERONAUTICS LIMITED AND ONE ORS.	TITASH MUKHERJEE	29-09-2022	No	24-01-2023	117 Days	Contested	Nil	Nil	Sec 9
10	Commercial Court at Siliguri	Darjeeling	Data not provided											